

DIVISION BENCH
COURT - II

P-102

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/20(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH JULY 2024

IN THE MATTER OF	UCO BANK VS KAPIL MEHRA
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Ahul Singh, adv.] for personal guarantor

Ms. Shreya Choudhary, Advocate for the Resolution Professional
Mrs. Rachna Jhunjhunwala, Resolution Professional

Mr. S. K. Ray, Adv.] for FC

Ms. R. Sanyal, Adv.

Ms. Z. Khan, Adv.

Ms. M. Saha, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. In view of the stay granted by the Hon'ble High Court, list this matter **on 14.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**